

RAMESHWAR THAKUR): (a) Number of persons arrested under FERA, 1973 and

detained under COFEPOSA, 1974 is as under:-

<i>Calender year</i>	<i>No. of persons arrested under FERA, 1973</i>	<i>No. of persons detained under COFEPOSA Act, 1974</i>
1991	336	751
1992 (upto 31st Oct.)	114	360

(b) to (d). Information is being collected and will be laid on the table of the House.

Facilities for Jute Industry

1895. DR. SHRIMATI K.S. SOPUNDARAM: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under consideration of the Government to start jute industry in Tamil Nadu;

(b) if so, the details thereof;

(c) whether there is also any scheme for encouragement or subsidy facilities for new entrepreneurs to start jute based industry; and

(d) if so, the details thereof, Statewise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (d). Government is encouraging entrepreneurs to take up the manufacture of diversified jute based products in various parts of the country. Several measures have been taken to promote the manufacture of such products including, inter-alia, provision of financial,

fiscal and marketing support and funding R&D activities to develop a new range of diversified jute products suited to consumer preferences.

Pension Scheme in L.I.C.

1896. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation has submitted a proposal to the Government regarding pension scheme in the Corporation?

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No. Sir.

(b) and (c). Does not arise.

[*Translation*]

Distribution of Institutional Credit in Orissa

1897. SHRI SRIKANTA JENA: Will the Minister of FINANCE be pleased to state:

(a) whether Institutional credit has been

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